

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

26/03/2019

O.A./260/875/2015

RNF

SRIMANTA SAHU

-V/S-

BHARAT SANCHAR NIGAM LTD

ITEM NO:22

FOR APPLICANTS(S) Adv. : Mr. B.B. Patnaik

FOR RESPONDENTS(S) Adv.: Mr. C.M. Singh (R-1), Mr. D.K. Behera (R-2 & 4)

Notes of The Registry	Order of The Tribunal	
	Heard Ld. Counsels for the applicant and respondents. Applicant's counsel submits that he does not want to press this O.A. Accordingly, the O.A. is disposed of as not pressed.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
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